

(ख) यदि हां, तो कितने रुपये ऋण में दिये गये हैं ;

(ग) उस ऋण पर व्याज किस दर से लिया जायेगा; और

(घ) ऋण के वसूल होने में कितना समय लगेगा और वह किस प्रकार वसूल किया जायगा ?

उत्पादन उपमंत्री (श्री सतीश चन्द्र) : (क) जी हां ।

(ख) १०६.३१ लाख रुपये ।

(ग) भिन्न भिन्न प्रकार के कर्जों के लिये व्याज की दरें भिन्न भिन्न हैं ।

(घ) शरणार्थियों को फिर से बसाने और जम्मू की शरणार्थि बस्ती में छोटे मकान (टेनीमेन्ट्स) बनाने के लिए कर्जों की मंजूरी दी गई है । पुनर्बास ऋण ६ साल के अर्से में मूलधन की रकम के बराबर ५ समान सालाना किस्तों में चुकाए जायेंगे और सालाना ध्याज की दर पौने चार रुपये प्रतिशत होगी । पहिली किस्त की अदायगी एक साल पूरा होने पर करनी होगी । पहिले साल के लिए कोई व्याज नहीं लिया जायगा ।

छोटे मकानों (टेनीमेन्ट्स) के बनाने के लिए दिये गये कर्जों की अदायगी मूलधन की रकम के बराबर २० सालाना किस्तों में साडे-चार रुपये प्रतिशत सालाना व्याज के हिसाब से होगी । पहिली किस्त की अदायगी ३ साल के बाद शुरू होगी और इस अर्से के लिये साधारण व्याज लिया जाएगा ।

OIL REFINERIES

*1302. **Shri Ibrahim :** Will the Minister of **Production** be pleased to state the progress of each of the new oil refineries in India ?

The Deputy Minister of Production (Shri Satish Chandra) : Two refineries at Bombay are in full production, while the one at Visakhapatnam is in the process of construction.

IRON ORE MINES

*1307. **Shri T. B. Vittal Rao :** Will the Minister of **Iron and Steel** be pleased to state :

(a) whether Government propose to develop and work any iron ore mines in the public sector during the Second Five Year Plan ; and

(b) if so, their estimated annual output?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) Yes, Sir. It is proposed to develop and work the iron ore deposits departmentally at Rajhara hills (Madhya Pradesh) for the Bhilai Steel Plant, and by Hindustan Steel Limited in the Bonai iron ore range situated in the Sundergarh District (Orissa) for the Rourkela Steel Plant.

(b) The estimated output from each of the deposits in Rajhara hills and Bonai range is expected to be about 2 million tons per annum.

PAPER MANUFACTURE

*1309. **Shri M. Islamuddin :** Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to supplementaries raised on Starred Question No. 223 on the 24th February, 1956 and state :

(a) whether the German experts have since submitted their report in connection with the manufacture of paper in this country ;

(b) if so, the details thereof ; and

(c) the decision taken by Government in the matter ?

The Minister of Industries (Shri Kanungo) : (a) The final report has not yet been submitted.

(b) and (c). Do not arise.

INDO-JAPANESE TRADE AGREEMENT

*1310. **Shrimati Tarkeshwari Sinha :** Will the Minister of **Commerce and Industry** be pleased to state :

(a) whether India is according a most favoured nation treatment to Japan ;

(b) if so, the terms and duration of the agreement; and

(c) whether there is any move to extend that treatment in future also ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) Yes, Sir.

(b) The relevant article from the Peace Treaty is reproduced in the

statement placed on the Table of the House. [See Appendix VII, annexure No. 39].

The Agreement is valid for a period of four years from the 28th April, 1952 to 27th April, 1956.

(c) The matter is under consideration.

VAMSADHARA RIVER PROJECT

*1313. **Shri Sanganna**: Will the Minister of **Planning** be pleased to refer to the reply given to Starred Question No. 611 on the 7th December, 1955 in respect of the Vamsadhara River Project and state;

(a) whether any reply has since been received from the Government of Orissa; and

(b) if so, the reaction of Government to it?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Not yet, Sir.

(b) Does not arise.

PIMPRI PENICILLIN FACTORY

*1318. **Shri Bhagwat Jha Azad**: Will the Minister of **Production** be pleased to state:

(a) whether Government propose to expand the installed capacity of the Pimpri Penicillin Factory;

(b) if so, the expenditure that will be involved; and

(c) whether the factory has reached its target production?

The Deputy Minister of Production (Shri Satish Chandra): (a) Yes.

(b) Rs. 42,00,000.

(c) Yes.

MANDI ROCK SALT MINES

*1322. **Shri Hem Raj**: Will the Minister of **Production** be pleased to refer to the supplementaries to Starred Question No. 165 on the 28th July, 1955 and state:

(a) the progress made in the drilling operations in the Mandi Rock Salt Mines; and

(b) the amount of money provided in the Second Five Year Plan for its development?

The Deputy Minister of Production (Shri Satish Chandra): (a) The drilling operations in Mandi Mines were completed in July, 1955.

(b) Rs. 1 crore.

Khandsari

*1326. **Shri Bibhuti Mishra**: Will the Minister of **Production** be pleased to state:

(a) whether Government are aware that *Khandsari* produces recovery was hardly six per cent; and

(b) if so, whether Government have any scheme to improve the percentage of *Khandsari* recovery and also its technology?

The Deputy Minister of Production (Shri Satish Chandra): (a) and (b). Yes, Sir.

ROURKELA STEEL PLANT

*1330. **Shri Sanganna**: Will the Minister of **Iron and Steel** be pleased to refer to the reply given to Starred Question No. 32 on the 25th July, 1955 regarding the supply of water to the Rourkela Steel Plant and state:

(a) whether any decision has been arrived at in the matter; and

(b) if so, what is it?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) and (b). It has been decided to construct a suitable storage reservoir across Sunkh or Koel or one of their tributaries, so as to ensure, during the summer months, a steady flow of about 200 cusecs of water in the river Brahmani. Investigations are, at present, proceeding to ascertain the possibility of constructing this reservoir across the Upper Karo which is a tributary of Koel river.

FLOOD CONTROL MEASURES

*1332. **Shri Hem Raj**: Will the Minister of **Irrigation and Power** be pleased to state:

(a) the amount proposed to be allocated for Flood Control measures